

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.09.2024

**ORDER NO. 123 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 95 for **CESTAT, New Delhi** on 04.10.2024, 11.10.2024 and 18.10.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 04.10.2024, 11.10.2024 and 18.10.2024 at 10:30 a.m	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST appeals.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar